

श्री विभूति मिश्र : जब देश में चारे की कमी है और गरीबों के लिए अपने घर बनाने के सामान की कमी है उस समय यदि सरकार बग़स से कागज बनायेगी तो क्या इन चीजों की और ज्यादा कमी नहीं हो जायगी, और क्या इस चारे की कमी और गरीबों के मकान के सामान की कमी को पूरा करने के लिए सरकार कोई योजना बना रही है ?

Mr. Speaker: Order, order. He only carries on an argument. It does not call for a reply. Next question.

रेलवे दुर्घटना

*२२६४. श्री रघुनाथ सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १२ फरवरी, १९५४ को पिडुगुराला और नदीकुडि स्टेशनों के बीच नं० ११२८ यात्री गाड़ी दुर्घटनाग्रस्त हो गई थी ;

(ख) यदि हां, तो कितने व्यक्ति हाताहत हुए ;

(ग) क्या इस मामले में कोई जांच की गई ; और

(घ) यदि हां, तो इस में किन किन बातों का पता चला ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes. At about 6-30 hours on 12th February, 1954, while No. 1128 Passenger was passing mile 153/4 between Pidugurala and Nadikudi stations on the Southern Railway, a wagon of a goods train which had met with an accident on 7th February, 1954 and was left alongside the track, hit the engine tender and coaches of the train damaging hand rails, foot-boards and side panels.

(b) Two passengers, travelling on foot-boards, were killed and two other passengers were grievously hurt.

(c) and (d). The Government Inspector of Railways, Bangalore, held an enquiry into this accident. His provisional finding is that the accident was caused by the open empty wagon, left on its side clear of the track, having been turned over by a strong wind to a position fouling the moving dimensions and hitting the train as stated in reply to part (a) above.

श्री रघुनाथ सिंह : इस में रेलवे की हानि क्या हुई ?

श्री शाहनवाज़ खां : १२५० रुपये।

POST OFFICE BUILDINGS

*2265. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) how much of the amount of rupees two and a half lakhs allotted for the construction of new buildings for Post Offices, R.M.S. Offices etc., during first Five Year Plan, have been spent upto now;

(b) how many buildings have been built;

(c) how many are expected to be built in the year 1954-55; and

(d) whether any difficulty has been experienced in working to Schedule?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The correct figure is 2 crores 50 lakhs. The following amount has been spent upto end of January, 1954, on construction of new buildings for Post Offices, R.M.S. Offices etc.

Capital outlay on
new assets Rs. 42.35 lakhs.

Expenditure on re-
newals and re-
placements Rs. 5.36 lakhs.

(b) 25.

(c) About 146 including extensions to the existing buildings.

(d) Yes, because of procedure involved in such cases, e.g.

- (1) Acquisition of land takes about 9 to 12 months if no objections are raised.
- (2) About six month's time is taken by the C.P.W.D. in preparing (1) the preliminary drawings (2) their approval by the P. and T. and (3) preparation of preliminary estimates by C.P.W.D.
- (3) Again about 4 months' time is taken by the C.P.W.D. between the issue of administrative sanction by the P. and T. Department and the issue of technical sanction by the C.P.W.D.
- (4) In some cases the C.P.W.D. has no agency of its own for carrying out the work entrusted to them and these works have to be got done by State P.W.Ds.
- (5) In some cases contractors leave the work undone and desert.
- (6) There is also a time lag in procuring suitable labour and materials if the buildings are situated in out of the way places as in Assam.

Shri S. C. Samanta: With reference to the reply to part (b) of the question, may I know whether Government have considered it feasible to increase the amount of Rs. 5,000 to be spent on buildings by the different Circles, and if so, by how much?

Shri Raj Bahadur: The amount of Rs. 5,000 is not for the Circles. It is, I speak from memory, twenty thousand or more; Rs. 5,000 is the limit for the divisions. It is under consideration whether these prescribed financial limits cannot be raised in the interests of the speedy execution of the works.

Shri S. C. Samanta: May I know what steps have been taken to eliminate chances of the lapsing of building funds that are allotted each year?

137 P.S.D.

Shri Raj Bahadur: Tightening up of scrutiny and checking up the progress of the various works at every stage. I have already given in the reply a complete picture of the programme in regard to the time taken in the completion of a work. I think the hon. Member will appreciate that.

Shri S. C. Samanta: Is it not a fact that the Department has asked the different Circles to submit proposals one year in advance, and if so, is it being carried out?

Shri Raj Bahadur: The programme of work has been drawn up, and a time-table has been fixed showing by which time they should give their requirements of staff, equipment and everything required therefor.

PROVIDENT FUND AND BONUS SCHEMES IN COAL MINES

*2266. **Shri Nageshwar Prasad Sinha:** Will the Minister of Labour be pleased to state:

(a) how many prosecutions were launched in 1953 and upto March, 1954 in Bihar against the owners of Coal Mines under the Coal Mines Provident Fund and Mines Bonus Schemes Act; and

(b) how many such cases ended in conviction?

The Minister of Labour (Shri V. V. Giri): (a) During 1953 and upto March 1954, 130 prosecutions were launched under the Coal Mines Provident Fund Scheme, 1948 and 11 cases under the Coal Mines Bonus Scheme, 1948 which have been framed under the Coal Mines Provident Fund and Bonus Schemes Act, 1948.

(b) 53 cases ended in conviction under the Coal Mines Provident Fund Scheme, 1948 and 9 cases under the Coal Mines Bonus Scheme, 1948.

I may add that the break-up of the remaining 77 cases under the Coal